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Central Administrative Tribunal: Principal Bench.

D.A. No. 2009/95

New Delhi, this the 8th day of August, 1996

Hon'ble Mr. Justice A.P.Ravani, Chairman
Hon'ble Mr. R.K.Ahooja, Member (A)

Shri Munish Kumar
s/o Ganga Prasad,
r/o A-365, Gharoli Dairy Farm,
Delhi- 110 091. Applicant
By Ms Kiran Chhabra proxy for
Mrs. Rani Chhabra, Advocate

- Versus -

1. Union of India through
Secretary,
Ministry of Communication,
Department of Telecommunication,
Sancha Bhawan,
New Delhi.
2. Telecom Distt. Engineer,
C.T.O. Compound,
Bareilly.
3. Assistant Engineer Phones,
Telephone Exchange,
Chauhala,
Distt. Bareilly, U.P. Respondents

(BY advocate: Shri M.M.Sudan)

O R D E R (ORAL)

By Hon'ble Mr. Justice A.P. Ravani, Chairman -

Learned proxy counsel appearing for the
applicant seeks permission to withdraw the appli-
cation. Permission granted. The D.A. is disposed of
as withdrawn.

R.K.Ahooja
(R.K.Ahooja)
Member (A)

APR
(A.P. Ravani)
Chairman

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